

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

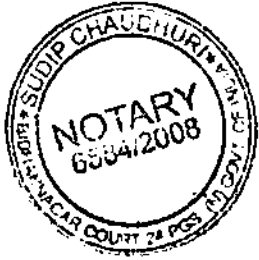
EASTERN ZONE BENCH KOLKATA

M.A. NO. 40/2022/EZ

ARISING OUT OF

O.A. NO. 14/2017

TRIBUNAL IN ITS OWN MOTION



..... PETITIONER

-Vs-

STATE OF WEST BENGAL & ORS.

..... RESPONDENTS

AFFIDAVIT OF COMPLIANCE ON BEHALF OF THE URBAN DEVELOPMENT & MUNICIPAL AFFAIRS DEPARTMENT, GOVERNMENT OF WEST BENGAL IN ACCORDANCE WITH THE DIRECTION OF HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH, KOLKATA

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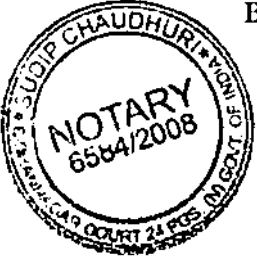
PAUSHALI BANERJEE

Advocate

7A, Kiron Shankar Roy Road

Kolkata-700001

SL. NO. 180 / 20.23 - 2 -



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH KOLKATA

M.A. NO. 40/2022/EZ
ARISING OUT OF
O.A. NO. 14/2017

TRIBUNAL IN ITS OWN MOTION

.....PETITIONER

-Versus-

STATE OF WEST BENGAL & ORS.

BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST-NORTH 24 PARGANAS

.....RESPONDENTS

AFFIDAVIT OF COMPLIANCE ON BEHALF OF THE URBAN DEVELOPMENT &
MUNICIPAL AFFAIRS DEPARTMENT, GOVERNMENT OF WEST BENGAL IN
ACCORDANCE WITH THE DIRECTION OF HON'BLE NATIONAL GREEN
TRIBUNAL, EASTERN ZONE BENCH, KOLKATA

Most Respectfully Sheweth:

I, Nandini Ghosh, daughter of Samir Dasgupta, aged about 54 years, by occupation - service, working for gain as Senior Special Secretary, Urban Development and Municipal Affairs Department, Government of West Bengal, having office at 'Nagarayan', DF -8, Sector - 1, Salt lake, Kolkata - 700064, do hereby solemnly affirm and state as under:-

1. That I am the Senior Special Secretary, Urban Development and Municipal Affairs Department, Government of West Bengal. I am well acquainted with the facts and circumstances

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of the case and I have been duly authorized to affirm this affidavit on behalf of the Urban Development & Municipal Affairs Department, Govt. of West Bengal.

2. That I say that Hon'ble NGT has heard the matter on 14.12.2022, 24.02.2023 & 15.03.2023 and after hearing the same, Hon'ble NGT has been pleased to pass the orders directing *inter-alia* that: -

That in paragraph no. 04 of the Order dated 15.03.2023 passed by Hon'ble NGT directing *inter-alia* that *Mr. Rajib Ray and Ms. Paushali Banerjee, learned Counsel stated that they will be appearing on behalf of Department of Urban Development and Municipal Affairs, Government of West Bengal but their counter-affidavit has not been filed as required by Hon'ble NGT's previous Order dated 24.02.2023. Therefore, Hon'ble NGT granted the said Respondents further two weeks' time for filing counter-affidavit.*

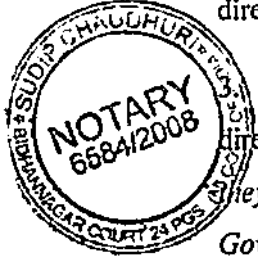
4. That I also state that in paragraph no. 03 of the Order dated 24.02.2023 Hon'ble NGT has been pleased to observe that *the learned Amicus Curiae has referred to the affidavit of the Chief Secretary, Government of West Bengal which is an Action Taken Report and submitted that under the heading 'Liquid Waste Management' there is a reference to sixty-four (64) drains which are falling into Bagjola-Kestopur canals. He submitted that it is not clarified that as to whether these are Storm Water Drains or whether they are Sewage Bearing drains otherwise known as 'Dry Flow'.*

5. That I say that in paragraph no. 04 of the order dated 24.02.2023 Hon'ble NGT has further been pleased to observe that *".....under the heading 'Long Term Measures' a number of STPs are stated to be under the different stages of execution of which five (5) are outlined, but no timelines have been given for completion of those STPs".*

6. That I say that in paragraph no. 07 of the order dated 24.02.2023 the Hon'ble NGT has been pleased to direct *inter-alia* that *Mr. Rajib Ray, learned Counsel appearing for the Respondent Nos.1,2,4 & 5 is directed to file affidavit specifically meeting the queries of the Court within two weeks.*

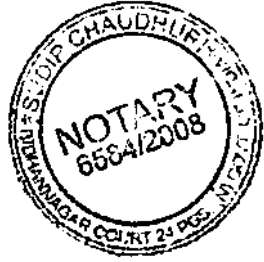
7. That I say that in paragraph no. 2 (III) (iv) of the order dated 14.12.2022 the Hon'ble NGT has been pleased to direct that *"....At the dumpsite of Madhyamgram, out of 1,16,068 MT legacy waste dumped 29,770 MT wastes have been processed. The target date of completion of bio-remediation and reclamation of land is 31.03.2023. The respondents are directed to file affidavit of compliance by 15.04.2023."*

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8. That I say that as per the report submitted by SD&SWM Sector, KMDA *vide* Memo No: 01/KMDA/SD & SWM/ EE (PIng. Divn.)/W-269 dated 06/04/2023, SD&SWM Sector, KMDA has reported that the SD&SWM Sector has undertaken for the work of "Bio-mining of legacy waste and land reclamation of dumpsites utilizing scientific method located at Madhyamgram Municipality in North 24 Parganas District, West Bengal on turnkey basis. However, due to the following reasons, the entire work of bio-remediation and reclamation of land could not be completed within the scheduled time frame:

- i. The processing work delayed due to increase of moisture content of legacy waste as frequent rainfall occurred.
- ii. Disposal of the fractions delayed due to the narrow approach road from Badu Road to Dumping Ground.
- iii. Due to heavy traffic at Badu Road, disposal of the fractions were not possible at day time.
- iv. Due to repairing of the approach road to work site, the disposal of the fractions got delayed.

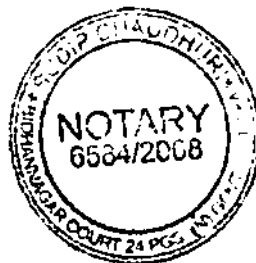


Expected date of completion is June 2023. In this regard I humbly pray before Hon'ble NGT to grant us further time for completion of project up to June, 2023.

The photocopy of the Report as received from SD&SWM Sector, KMDA *vide* Memo No: 01/KMDA/SD & SWM/ EE (PIng. Divn.)/W-269 dated 06/04/2023 has been attached as part of the Affidavit and marked as Annexure R-1.

9. That I humbly state that in compliance with the aforesaid Order dated 15.03.2023, 24.02.2023 & 14.12.2022 passed by Hon'ble NGT, the Department of Urban Development and Municipal Affairs has taken up necessary steps for Solid, Liquid and Legacy Waste Management for abatement of Pollution in Kestopur and Bagjola Canals. The Progress of different Short Term & Long Term Measures taken with respect to Sewerage Treatment Plants, Faecal Sludge Treatment Plants(FSTP), Mechanism of Solid Waste Management, Bio Remediation are given below:-

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A. Liquid Waste Management

1. Status of STPs

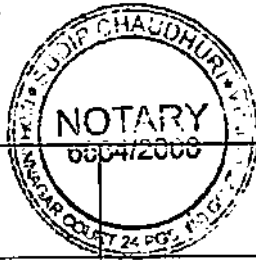
i) Details of Functional STPs

Sl no	Location	Installed capacity in Million Litres per Day (MLD)	Name of Drains/Outfalls connected with STP	Mechanism for Real time monitoring
1.	Street No. 626, AA-IIB, New Town	14	Bagjola Canal	SCADA supported with well equipped Laboratory
2.	Plot No. IIC/BLK/12 on Street No. 666, AA-IIC, New Town	31	Bagjola Canal	SCADA supported with well equipped Laboratory
3	Canal Bank Road, AA-IIID, New Town	24	Bagjola Canal	SCADA supported with well equipped Laboratory
4.	Dhiler Bheri	25	-----	Natural Sewage Treatment Process
5.	17 no. Ward of Bidhannagar Municipal Corporation	27	Cantonment Canal	Under the supervision of Salt Lake Reclamation & Development Circle

ii) Number of STPs under different stages of execution

Sl. No.	Location	Proposed Capacity	Present Status
1	For Kestopur Khal- Adjacent the premises of existing Bagjola STP at PrafullaKanan , Kestopur	41MLD	Revised DPR will be submitted by NABCON to KMDA and funding would be under AMRUT.
2.	At Bonhooghly in Baranagar Municipality	8.7 MLD	In 3 rd Call, 1 Bidder participated but credential is found to be insufficient. 4 th call NIT

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			will be published soon.
3.	At Prafullakanan in North Dum Dum Municipality	33 MLD	2 nd call Tender matured. Revised AA&FS is under consideration of this Urban Development & Municipal Affairs Department. LOI will be issued shortly.
4.	At Prafullakanan STP-I in South Dum Dum	27 MLD	2 nd Call matured. After approval of DPR by State Level Technical Committee (AMRUT), LOA will be issued soon.
5.	At Jatragachi in Bidhanagar Municipal Corporation	7.5 MLD	Cleared by the AMRUT Cell for SLTC. Tender is in process under Bidhanagar Municipal Corporation.

The photocopy of the Report dated 13.03.2023 as received from CE-GAP, KMDA along with photocopy of Action Taken Report (ATR) as received from WBSPMG vide Memo No. 4398-NGRBA/SPMG/AP-NGT-Reports-533/2019 dated 06.04.2023 in respect of present status of STPs has been attached as part of the Affidavit and collectively marked as Annexure R-2.

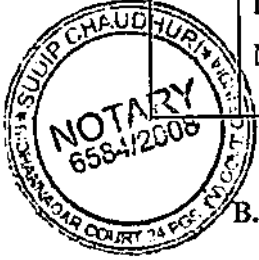
2. Status of FSTP

Details of Functional FSTP

Sl. No.	Location	Installed capacity	Capacity currently utilized
1.	Mathkal, Ward no.: 3, South Dum Dum Municipality. Baranagar-Kamarhati STP Complex (KMDA)- Presently it is treating the Faecal sludge generated in South Dum Dum Municipality.	30 KLD	30 KLD (Input of septage is in the tune of 22 - 30 KLD)

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2	Mathkal, Ward no.: 3, South Dum Dum Municipality Baranagar-Kamarhati STP Complex (KMDA) – Presently it is treating the Faecal Sludge generated in North Dum Dum, Dum Dum and Baranagar Municipality.	30 KLD	30 KLD (Input of septage is in the tune of 22 – 30 KLD)
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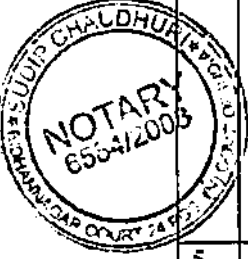


B. Solid Waste Management

I. Executing Agency- State Urban Development Agency (SUDA)

Sl. No.	Name of the ULB	Daily waste collected (TPD)		Manner of transportation to the dumpsite and frequency of the same	Type wise disposal of wastes, Manner with frequency	Remarks
		Segregated	Non segregated			
1	Dum Dum	64.33	5.08	Daily, As collected through covered vehicle.	As collected. Daily	The dry waste is being recycled partially. Wet waste will be started soon after reclamation of land in phased manner.
2	North Dum Dum	161.64	0	Daily, As collected through covered vehicle.	As collected. Daily	The Process for segregation of
3	South Dum	365.08	6.92	Daily, As collected	As collected.	

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	Dum			through covered vehicle.	Daily	remaining non segregated waste will be completed within September, 2023.
4	Kamarhati	135.97	24.03	Daily, As collected through covered vehicle.	As collected. Daily	
5	Madhyamgram	45.55	39.47	Daily, As collected through covered vehicle.	As collected. Daily	Partially processed through interim CPU. Agency engaged for 100% processing of waste. The Process for segregation of remaining non segregated waste will be completed within September, 2023.

II. Executing Agency- Kolkata Municipal Corporation (KMC)

Daily waste collected- 4500 MT

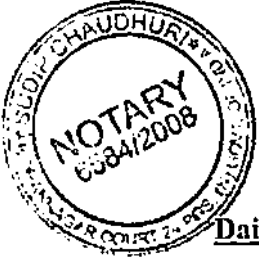
- a) Daily waste collected is 4500 MT. KMC has engaged agencies in all the wards (144 nos) of KMC for collection of segregated dry & wet waste including plastic

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from each household and other establishments. The process is being done under supervision of KMC employees.

b) For implementing proper segregation work KMC purchase following articles:-

- Bins --- 31, 34,986 Nos .
- Tricycle --- 4720 Nos.
- B.O.H.D---1512 Nos.



Daily Waste Processed

- Quantity of dry waste - 21 M.T. (Appx).
- Quantity of wet waste - 509 M.T. (Appx).

Manner of transportation to the dumpsite and frequency of the same

- Wet waste is regularly transported by hook loaders in case of stationery compactors & movable compactors.
- Dry waste is separately collected by covered vehicles and dedicated compactor containers where minimum pressure is applied to avoid deterioration of quality of dry waste.
- Beside these, separate vehicles are used for transportation of silt/rubbish & tree branches.

Type wise disposal of wastes, Manner with frequency

Modified land filling in regular manner.

Mechanism for Real time monitoring

KMC has its Vehicle tracking System for real time monitoring and five (5) nos. of weighbridges are used for weighing of waste, having CCTV surveillance.

III. Executing Agency- Bidhannagar Municipal Corporation (BMC)

Daily waste collected (TPD)- 350 TPD

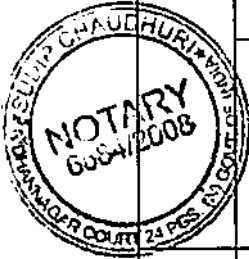
Manner of transportation to the dumpsite and frequency of the same

Daily, as collected through covered vehicle and collected waste being transported to Dhapa site of KMC for processing.

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IV. Executing Agency- New Town Kolkata Development Authority (NKDA)

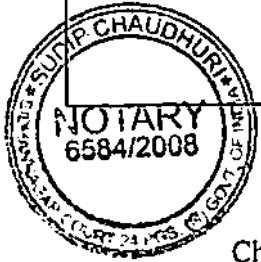
Ward No.	Daily waste collected (in MT)		Daily waste Processed (in MT)			Manner of transportation to the dumpsite and frequency of the same	Type wise disposal of wastes, Manner with frequency	Mechanism for Real Time monitoring
	Segregated	Non Segregated	Dry	Wet	Bio Medical			
	(MT)	(MT)	(MT)	(MT)	(MT)			
Action Area I,II&III	8.50	62.50	3.50	5.00	NIL	Waste is being transported to the dumpsite by 3 Nos.Companctors. frequency: 2 times daily	<ul style="list-style-type: none"> • Dry waste sent for recycling daily through authorized recycler. • Wet waste processed at Bio-methanation Plant of 5 TPD capacity daily. • Non-segregated (mixed) waste disposed daily at 6 Dhapa dumpsite. 	<ul style="list-style-type: none"> • Monitoring of daily & reliable door to door collection of solid waste is being done through RFID Cards fixed at the entrance of all building premises. • GPS tracking system network is provided into all waste collection vehicles for efficient monitoring over daily and reliable collection of solid waste. • Quantity is measured by weighing Machine and data collected online.



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V. Details of Netting done in the outfalls/drains with frequency of cleaning.

Sl. No.	ULB Name/ Executing Agency Name	No of Drains/Outfalls draining into Bagjola-Kestopur Canals	No of drains covered under netting	Present Status
1	Kolkata MC	14	14	Screen Installed and cleaned regularly and transported by covered vehicle
2	Bidhannagar MC	6	6	
3	Dum Dum	2	2	
4	South DumDum	4	4	
5	North DumDum	1	1	
6	Kamarhati	12+4	16	
7	Madhyamgram	2	2	
8	New Town Kolkata Development Authority (NKDA)	19	19	Operational and daily during monsoon period from July to September and once in every 15 days. Transferred to dumpsite through covered Truck. Real Time Monitoring through AMC.
Total drain/outfalls			64	



Be it mentioned here that with regard to above mentioned 64 nos. of drains/outfalls Chief Engineer, GAP Wing, W&S Sector, KMDA in its report dated 13.03.2023 has informed that the above-mentioned sixty-four (64) drains which are falling into Bagjola-Kestopur canals carry both storm water as well as waste water.

The photocopy of the Report as received from Chief Engineer, GAP Wing, W&S Sector, KMDA has been attached as part of the Affidavit and marked as Annexure R-3.

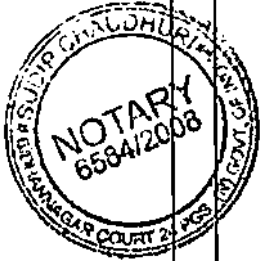
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With regard to drains/outfalls draining into Bagjola Canal, SD & SWM Sector, KMDA has submitted a report vide Memo no. 197/EE/SWM-EB/SD & SWM/KMDA dt. 27.03.2023.

The photocopy of the Report vide Memo no. 197/EE/SWM-EB/SD & SWM/KMDA dt. 27.03.2023 as received from SD & SWM Sector, KMDA has been attached as part of the Affidavit and marked as Annexure R-4.

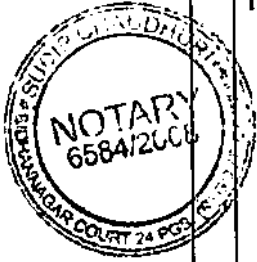
VI. Long Term Measures (Legacy Waste Management)

S	Nam	Locati	Qua	Q	Rema	Typ	Final	Targ	Tar	Present Status	Mechani
l	e of	on of	ntity	ua	ining	e of	al of	et	get		sm for
o	the	the	of	nti	to be	pro	the	date	dat		Real
o	ULB	dump	legac	ty	proce	cess	proces	com	recl		time
	site	site	y wast	pr	ssed	ed was	sed waste	pleti	am		monitori
			e dum	oc	(MT)	te	(type	on of	atio		ng
			ped	ess			wise)	Bioreme	n of		
			(MT)	ed				diatio	land		
			(MT)	(M				on	d		
			(MT)	T)							
1	Dum	Belgh	7040	36	34385	MS	Compo	01.0	01.0	51.16 % done	Yes
	Dum	oria	00	01	0	W	st -	2.20	2.20		
2	Nort	Expres		50			Farmer	24	24		
	Dum	s Way					s				
	Dum						RDF -				
	Dum						Cemen				
							t Kilns				
3	Sout						Inert -				
	h						Landill				
	Dum						/ Road				
	Dum						Constr				
							uction/				



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							Filling Suppli ers				
4	Kam arhat i	(Punja b Villa), Agarp ara East Station Road	1460 00	82 19	14100 0	MS W	Compo st - Farmer s RDF - Cemen t Kilns Inert - Landill / Road Constr uction/ Filling Suppli ers	01.0 2.20 24	01.0 2.20 24	5.62% done	In Progress
5	Bidh anna gar MC	Mollar Bheri	3000 00	26 50 00	35000	MS W	Compo st - Farmer s RDF - Cemen t Kilns Inert - Landill / Road	30.0 6.20 23	30.0 6.20 23	88.33% Done	Yes



							Construction/ Filling Suppliers				
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Kolkata Municipal Corporation (KMC)

Location of the dumpsite- Dhapa Dumpsite under ward 58 of KMC.

Quantity of Legacy waste dumped-40 Lakhs MT

Quantity Processed- 7.82 lakhs MT (mining waste) have been processed.

Remaining to be processed-32.18 Lakhs MT

Type of processed waste-Legacy Waste

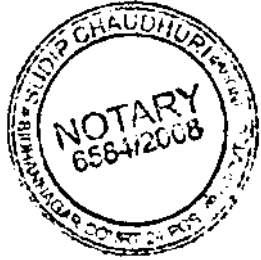
Final disposal of the processed waste-

1) Finest fraction (<4mm)- Bio-earth: It can be utilized as soil improver. Agreement executed with Usha Agro Fertilizer.

2) Coarser Fraction of lower size materials (4mm< materials<20mm) agreement executed with Swastik Enterprise for processing of material.

3) Lighter mid and larger size of RDF fraction [minor fraction (4mm< materials<20mm) and major fraction (20mm< materials<75mm) and (materials>150mm)]. Agreement executed with Dalmia cement for co-processing of materials.

4) Heavier mid and larger size C&D fraction [minor fraction 20mm< materials <75 mm and Major fraction (75mm< materials < 150mm) and (materials>150mm)] – C&D waste. Agreement executed with Swastik Enterprise for processing of materials. Some portion is sent to Pathargatha which will be used in C&D plant after starting the plant.



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5) Recyclable fraction [(4mm<materials< 20mm) and (20mm< materials< 75mm)] sending to authorized recyclable unit of PCB.

6) Process rejects – some (maximum 5-10 % of total) of total left over waste will be utilised as cover materials in active dumpsite and in future it will be used for Scientific Landfill.

Target date of completion of bio-remediation- The target date of completion of bio-remediation and reclamation of land is 30.06.2024.

Target date of reclamation of land-will be reclaimed within June 2024.


Present status-19.55% done

Mechanism for real time monitoring-Weighbridges are integrated with E-quarry software along with web enable RFID System under CCTV surveillance for Real time monitoring.

The photocopies of the Action Taken Reports (ATRs) as received from the Executing Agencies has been attached as part of the Affidavit and collectively marked as Annexure R-5.

10. That I say that regular and strict monitoring is being done by the Department at regular intervals by the Principal Secretary and other Senior Officials through Review Meetings, Site Inspection Reports from the engineers in order to ensure timely completion of different Short Term & Long Term projects and for betterment of Solid, Liquid and Legacy Waste Management.

11. That the statements made in Paragraphs 1 to 10 are based on information derived from the record which are usually kept and maintained by the answering respondents in the ordinary course of business and which I believe to be true and rest thereof are my humble submission before this Hon'ble National Green Tribunal.


S. CHAUDHURI
* NOTARY *
GOVT. OF INDIA
Regd. No.-G584/08
Bidhannagar Court
Dist.-North 24 Pgs.


Deponent

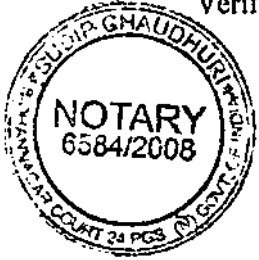
NANDINI GHOSH, IAS
Senior Special Secretary
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal

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VERIFICATION

I, the deponent above named do hereby verify that the contents of the above affidavit are true which are derived from the relevant office records. No part of it is false and nothing material has been concealed there from.

Verified at Kolkata on this 10th day of April, 2023.



The deponent is identified by me.

Manoj Basu

Advocate

MANOJ BASU

Advocate

Enrolment No - F-247/2006
Bidhan Nagar Court
Kolkata-700091

Nandini Ghosh

DEPONENT

NANDINI GHOSH, IAS
Senior Special Secretary
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal

S. CHAUDHURI

★ NOTARY ★

GOVT. OF INDIA

Regd. No.-6584/08

Bidhanagar Court

Dist.-North 24 Pgs.

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OFFICE OF THE EXECUTIVE ENGINEER,
PLANNING DIVISION, SD&SWM SECTOR, K.M.D.A.
Block - B (1st Floor), Unnayan Bhavan, Kolkata - 700 091

Memo No: 01/KMDA/SD & SWM/ EE (Plng. Divn.)/W-269

Dated: 06/04/2023

SD&SWM Sector has undertaken for the work of "Bio-mining of legacy waste and land reclamation of dumpsites utilizing scientific method located at Madhyamgram Municipality in North 24 Parganas District, West Bengal on turnkey basis.

1. Due to inadequate space at dumping ground, the installation of the required nos. of processing equipment was not possible.
2. The processing work delayed due to increase of moisture content of legacy waste as frequent rainfall occurred.
3. Disposal of the fractions delayed due to the narrow approach road from Badu Road to Dumping Ground.
4. Due to heavy traffic at Badu Road, disposal of the fractions were not possible at day time.
5. Due to repairing of the approach road to work site, the disposal of the fractions got delayed.

In view of the above, the entire work could not be completed within the schedule time frame. Expected date of completion is June 2023.

Abhinav
A.E. 06-04-23

Prapti
06/04/2023
Executive Engineer, Planning Division,
SD&SWM Sector, KMDA

M.A. No.40/2022/EZ

In

Original Application No.14/2017/EZ

Tribunal on its own motion Applicant(s)

Versus

State of West Bengal & Ors. Respondent(s)

Date of hearing: 24.02.2023

Response of KMDA

Sl.3) The learned Amicus Curiae has referred to the affidavit of the Chief Secretary, Government of West Bengal which is an Action Taken Report and submits that under the heading 'Liquid Waste Management' there is a reference to sixty-four (64) drains which are falling into Bagjola-Kestopur canals. He submits that it is not clarified that as to whether these are Storm Water Drains or whether they are Sewage Bearing Drains otherwise known as 'Dry Flow'.

Response: The mentioned sixty-four (64) drains which are falling into Bagjola-Kestopur canals carry both storm water as well as waste water

Sl.4) He also submits that the under the heading 'Long Term Measures' a number of STPs are stated to be under the different stages of execution of which five (5) are outlined, but no timelines have been given for completion of those STPs.

Response:-

- i) Initially the DPR for pollution abatement work of Bagjola canal was prepared for a stretch of Bagjola canal covering four Municipal area with 15 years Operation and maintenance period. The DPR cost was Rs. 583.76 Crore including 15 years O&M and it was sanctioned under State Fund vide memo no. GO2122011709UM dated 31.03.2022. While sanctioning this project, it was noted in the AA UO No. AA2122035194FDGRR dated 31.03.2022 that the whole project would be accommodated under AMRUT 2.0 for funding as soon as approval is accorded by the AMRUT authority. Accordingly, the DPR was split into four parts viz Baranagar Municipality, North Dum Dum Municipality, South Dum Dum Municipality & Bidhannagar Municipal Corporation with O&M period of 5 years.

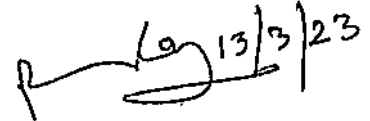
Accordingly, 4 nos. tenders were invited by KMDA for Bagjola pollution abatement work under four different municipal areas. Meanwhile, as per competent authorities decision, the tender-work under Bidhannagar Municipal Corporation was cancelled, as the project is to be executed by Bidhannagar Corporation itself.

For rest three number tenders i.e. for Baranagar, North Dum Dum & South Dum Dum, the tenders not matured in 1st Call. So, 2nd Call of tenders were invited in November-2022. But Bidders participated only for North Dum Dum and South Dum Dum works and selection of L1 bidder has been done. It is expected that within one month the LOA/Work Order shall be issued to the L1 Bidder. The Design-Build period is 24 months from the date of Work Order. So, expected date of completion of Design-Build of the North Dum Dum and South Dum Dum projects would be April-2025.

But for Bagjola-Baranagar work, no bids received in the 2nd Call Tender. So, Tender for 3rd Call has been invited and Technical Bid Opening date is on 17.03.2023.

For Bagjola-Bidhannagar work the tender shall be invited very soon by Bidhannagar Municipal Corporation.

- ii) STP for Kestopur canal shall be ready within 24 months after starting of the work. 1st Call of Tender was cancelled due to high rate quoted by the Bidders. Probable cost of the Project are presently being re-validated by the Funding Authority due to change in GST rate and rates in different items. Tender process shall be resumed after re-validation of the cost probably within 15 days. So considering tender finalization period 4 months it is expected STP will be in operational within July, 2025.



Chief Engineer
GAP Wing, W&S Sector,
KMDA

NANDINI GHOSH, IAS
Program Director

- 20 -



West Bengal State NGRBA Program Management Group

West Bengal State NGRBA
Program Management Group
(WBSPMG)
Urban Development
&
Municipal Affairs Department,
Government of West Bengal

Memo No.: 4398-NGRBA/SPMG/AP-NGT-Reports-533/2019

Date: 06-04-2023

To
The Special Law Officer,
Department of UD & MA, Govt. of West Bengal

Subject: Status of STPs on Kestopur and Bagjola Canals in respect of O.A. No. 14 /2017/EZ

Sir,

The status of the STPs on Kestopur and Bagjola Canals in respect of O.A. No. 14 /2017/EZ is furnished below:-

STP Details	Present Status
STPs on Bagjola Canal (76.2 MLD)	STP at Baranagar (8.70 MLD)-In 3 rd Call, 1 Bidder participated but credential is found to be insufficient. 4 th call NIT will be published soon. STP at North Dumdum (33.00 MLD) - 2 nd call Tender matured. Revised AA&FS is being sought from UD&MA. LOI will be issued shortly. STP at South Dumdum (27.00 MLD) - 2 nd Call matured. After approval of DPR by the SLTC (AMRUT), LOA will be issued. STP at Bidhannagar (7.50 MLD)- Cleared by the AMRUT Cell for SLTC. Tender is in process under Bidhannagar Municipal Corporation.
STP on Kestopur (41 MLD)	Revised DPR will be submitted by NABCON to KMDA and funding would be under AMRUT

This is for your kind information.

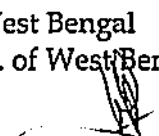

06/04/2023
Program Director, WBSPMG

Memo No.: 4398/1(3)-NGRBA/SPMG/AP-NGT-Reports-533/2019

Date: 06-04-2023

Copy forwarded for your kind information:

1. Principal Secretary, Department of UD & MA, Govt. of West Bengal
2. Senior Special Secretary, Department of UD & MA, Govt. of West Bengal
3. Assistant Project Director, WBSPMG


06/04/2023
Program Director, WBSPMG

M.A. No.40/2022/EZ

In

Original Application No.14/2017/EZ

Tribunal on its own motion Applicant(s)

Versus

State of West Bengal & Ors. Respondent(s)

Date of hearing: 24.02.2023

Response of KMDA

Sl.3) The learned Amicus Curiae has referred to the affidavit of the Chief Secretary, Government of West Bengal which is an Action Taken Report and submits that under the heading 'Liquid Waste Management' there is a reference to sixty-four (64) drains which are falling into Bagjola-Kestopur canals. He submits that it is not clarified that as to whether these are Storm Water Drains or whether they are Sewage Bearing Drains otherwise known as 'Dry Flow'.

Response: The mentioned sixty-four (64) drains which are falling into Bagjola-Kestopur canals carry both storm water as well as waste water.

Sl.4) He also submits that the under the heading 'Long Term Measures' a number of STPs are stated to be under the different stages of execution of which five (5) are outlined, but no timelines have been given for completion of those STPs.

Response:-

- i) Initially the DPR for pollution abatement work of Bagjola canal was prepared for a stretch of Bagjola canal covering four Municipal area with 15 years Operation and maintenance period. The DPR cost was Rs. 583.76 Crore including 15 years O&M and it was sanctioned under State Fund vide memo no. GO2122011709UM dated 31.03.2022. While sanctioning this project, it was noted in the AA UO No. AA2122035194FDGRR dated 31.03.2022 that the whole project would be accommodated under AMRUT 2.0 for funding as soon as approval is accorded by the AMRUT authority. Accordingly, the DPR was splited into four parts viz. Baranagar Municipality, North Dum Dum Municipality, South Dum Dum Municipality & Bidhannagar Municipal Corporation with O&M period of 5 years.

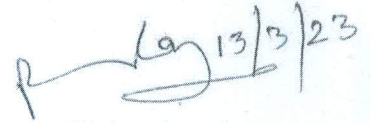
Accordingly, 4 nos. tenders were invited by KMDA for Bagjola pollution abatement work under four different municipal areas. Meanwhile, as per competent authorities decision, the tender-work under Bidhannagar Municipal Corporation was cancelled, as the project is to be executed by Bidhannagar Corporation itself.

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For Bagjola-Bidhannagar work the tender shall be invited very soon by Bidhannagar Municipal Corporation.

- ii) STP for Kestopur canal shall be ready within 24 months after starting of the work. 1st Call of Tender was cancelled due to high rate quoted by the Bidders. Probable cost of the Project are presently being re-validated by the Funding Authority due to change in GST rate and rates in different items. Tender process shall be resumed after re-validation of the cost probably within 15 days. So considering tender finalization period 4 months it is expected STP will be in operational within July, 2025.

 13/3/23

Chief Engineer
GAP Wing, W&S Sector,
KMDA



**Kolkata
Metropolitan
Development
Authority**

OFFICE OF THE EXECUTIVE ENGINEER
SWM-EAST BANK DIVISION
SD & SWM, SECTOR, KMDA
Email Id- ebd.swm(a gmail.com)

Memo no: 197/EE/SWM-EB/SD&SWM/KMDA

Date: 27/03/2023

**SD&SWM Sector has undertaken the following works in the
bank of Bagjola Khal**

1. Construction of Flap Shutter for 750 MM Dia. Hume Pipe at Kestopore to prevent back flow of Lower BagjolaKhal.
2. Construction of Flap Shutter for 900 MM Dia. Hume Pipe at GourangaNagar to prevent back flow of Lower BagjolaKhal.
3. Construction of Flap Shutter for 1200 MM Dia. Hume Pipe Near UdayanPally to prevent back flow of Lower BagjolaKhal.
4. Construction of Flap Shutter for 1200 MM Dia. Hume Pipe (NP3) at Udayan Pally to prevent back flow of Lower BagjolaKhal.
5. Construction of Flap Shutter for 2000 MM x 1500 MM Drain near Culvert Ch. 1890m. (R/B) at Sreepally, ward No 35 under BaranagarMunicipality to prevent back flow of BagjolaKhal.

The objective of the above works is to prevent the backflow of water from Bagjola canal to the storm water drain. These works are being done on pilot project basis. If it works successfully during monsoon season, then we will take up project of flap shutter after getting necessary approval from the Competent Authority. Expected date of completion is June. 2023.

Be
27/03/2023

Be
27/03/2023

Executive Engineer,
SWM-EB Division
SD & SWM Sector, KMDA



NEW TOWN KOLKATA DEVELOPMENT AUTHORITY

(A Statutory Authority Under Government of West Bengal)

Plot No. DG/13, Premises No. 04-3333, Action Area-ID,
New Town, Kolkata - 700 156

No 4343 /NKDA/ACE/JWG-22/2022

Date: 04.04.2023

To: The Special Commissioner
Department of UD & MA
NAGARAYAN
DF - 8, Sector - I
Salt Lake City, Kolkata - 64

Sub: M.A No 40/2022/EZ in O.A No 14/2017/EZ

Ref: Memo No 19(4)(law)/C-12/NGT/3S-20/2016 (Pt) dated 03.03.2023.

Madam,

Inviting reference to the above, the undersigned is to enclose herewith updated 'Action Taken Report' as on 28.02.2023 within the jurisdiction of NKDA for information and necessary action please.

Thanking you.

Yours' faithfully,

Chief Executive Officer
New Town Kolkata Development Authority

No /NKDA/ACE/JWG-23/2022

Date: 04.04.2023

Copy forwarded for information & necessary action to:

1. PA to Hon'ble Chairman, NKDA

sd/-

Chief Executive Officer
New Town Kolkata Development Authority

Checklist for filling affidavit in respect of Waste Management as on 28.02.2023

In M.A No 40/2022/EZ In O.A No. 14/2017/EZ [Tribunal on its Own Motion Vs. State of West Bengal & Ors.]
(Ref: Kestopur and Bagjola Canals)

1. Liquid Waste Management.

Detail of functional STPs

Sl	Location	Installed Capacity (MLD)	Capacity currently Utilized (MLD)	GAP if any (MLD)	Proposal for measures taken to bridge the GAP (MLD)	Name of Drains / Outfalls connected with STP	Mechanism for real time monitoring
1.	Plot No IIC/BLK/12 on Street No 666, AA - IIC	31.00	15.40	Nil	NA	Bagjola Khal	Common supported with well equipped laboratory
2.	Street No 626, AA - IIB	14.00	2.10	Nil	NA	Bagjola Khal	
3.	Canal Bank Road, AA - IIID	24.00	8.00	Nil	NA	Bagjola Khal	

Detail of Non functional STPs

Sl	Location	Installed Capacity (MT)	Measures taken for rejuvenation, if any	Target date of completion	Present Status
1.	Nil	NA	NA	NA	NA

Number of STPs under different stages of execution

Sl	Location	Proposed capacity (MT)	Target date of completion	Present Status
1.	Nil	0.00	NA	NA

In-situ Treatment in the Outfalls / Drains

Sl	Name of the River	Name of the Outfalls	Quality of sewer water getting treated	Target date of completion	Progress as on date
	Nil	Nil	NA	NA	NA

Details of functional FSTPs

Sl	Location	Installed Capacity	Capacity currently utilized	Gap if any	Proposal for measures taken to bridge the GAP	Mechanism for real time monitoring
1.	Nil	NA	NA	NA	NA	NA

Details of Non functional FSTPs

Sl	Location	Installed Capacity	Measures taken for rejuvenation, if any	Target date of completion	Present Status
1.	Nil	NA	NA	NA	NA

Number of FSTPs under different stage of execution

Sl	Location	Proposed capacity	Target date of completion	Present Status
1.	Nil	NA	NA	NA

2. Solid Waste Management, Fresh Waste (Ward wise)


Action Area	Daily waste collected		Daily waste processed			Manner of Transportation to the dumpsite and frequency of the same	Type wise disposal of waste, Manner with frequency	Mechanism for reallin monitoring
	Segregated (MT)	Non segregated (MT)	Dry (MT)	Wet (MT)	Bio medical (MT)			
I to III	8.50	62.50	3.50	5.00	Nil	Waste is being transferred to the dumpsite by 3 Nos. Compactors. Frequency: 2 times daily	* Dry waste sent for re-cycle daily through authorized re-cycler * Wet waste processed at Bio-methanation Plant of 5 TPD capacity * Non-segregated waste disposed twice daily at Dhapa dumpsite	# Monitoring of daily & reliable door to door collection of solid waste being done through RFI Cards fixed at the entrar of all Building premises # GPS tracking system network Is provided into waste collection vehicle: efficient monitoring over and reliable collection of solid waste. # Quantity Is measured Weighing Machine and collected online

Detail of the netting done in the outfalls / drains with frequency of cleaning

Sl	No of Drains / Outfalls draining into river	No of drains covered under netting	No of drains not covered under netting	Target date of completion of netting of all drains	Present status	Whether the collected waste is sent to dumpsite		Mechar for real monito
						If yes, frequency & method	If no, present practice	
1.	19	19	0	NA	Operational	Daily during monsoon period from July to September and once in every 15 days. Transferred to dumpsite through covered Truck	NA	Through

3. Legacy Waste Management

Sl	Location of dumpsite	Quantity of legacy waste dumped	Quantity processed	Remaining to be processed	Type of processed waste	Final disposal of the processed waste	Target date of completion of Bio-remediation	Target date of reclamation of land	Present status	Mechanisms for real time monitoring
1.	NIL	NA	NA	NA	NA	NA	NA	NA	NA	NA


04/04/20

Chief Executive Officer
NKDA



Sukdeb Das <ngt.udma@gmail.com>

In response to your letter no. 26(12)/(law)/C-12/NGT/3S-20/2016(Pt) dt-
27.03.2023

2 messages

Sunil Shaha <sunilshaha28@gmail.com>

Tue, Apr 4, 2023 at 6:40 PM

To: "ngt.udma@gmail.com" <ngt.udma@gmail.com>, "nandinighosh.jsudma@gmail.com" <nandinighosh.jsudma@gmail.com>

With respect to above, I am directed to submit the ATR.

My kindly see the attached file for the above.

Submitted.

From:

Deputy Chief Engineer

Solid Waste Management Department

The Kolkata Municipal Corporation.

 NGT.docx
14K

Nandini Ghosh <nandinighosh.jsudma@gmail.com>

Tue, Apr 4, 2023 at 9:18 PM

To: Sukdeb Das <ngt.udma@gmail.com>

Pls

[Quoted text hidden]

 NGT.docx
14K

iii) Solid waste management by Kolkata Municipal Corporation (KMC):

- a) -----
- b) Daily waste collected is 4500 MT. KMC has engaged agencies in all the wards (144 nos) of KMC for collection of segregated dry & wet waste including plastic from each household and other establishments. The process is being done under supervision of KMC employees.
- c) For implementing proper segregation work KMC purchase following articles:-
- Bins --- 31,34,986 Nos .
 - Tricycle --- 4720 Nos.
 - B.O.H.D---1512 Nos.
- d) Daily waste processed:
- Quantity of dry waste - 21 M.T. (Appx).
 - Quantity of wet waste - 509 M.T. (Appx).
- e) Manner of transportation to the dumpsite:
- Wet waste is regularly transported by hook loaders in case of stationery compactors & movable compactors.
 - Dry waste is separately collected by covered vehicles and dedicated compactor containers where minimum pressure is applied to avoid deterioration of quality of dry waste.
 - Beside these, separate vehicles are used for transportation of silt/rubbish & tree branches.
- f) Disposal of waste :
Modified land filling in regular manner.
- g) Mechanism of real time Monitoring :
KMC has its Vehicle tracking System for real time monitoring and five (5) nos. of weighbridges are used for weighing of waste, having CCTV surveillance.

v) At the Dhapa dumpsite, out of 40 Lakhs MT legacy waste dumped 7.82 lakhs MT (mining waste) have been processed. The target date of completion of bio-remediation and reclamation of land is 30.06.2024.

Fwd: Report of Bagjola/Kestopur Khai ULBs

1 message

Nandini Ghosh <nandinighosh.jsudma@gmail.com>
To: Sukdeb Das <ngt.udma@gmail.com>

Wed, Mar 29, 2023 at 7:10 PM

Pls



----- Forwarded message -----

From: Director SUDA <sbm.wbsuda@gmail.com>
Date: Wed, 29 Mar, 2023, 15:55
Subject: Report of Bagjola/Kestopur Khai ULBs
To: Nandini Ghosh <nandinighosh.jsudma@gmail.com>
Cc: Director SUDA Supriya Ghosal <supriya.directorsuda@gmail.com>

Madam,
Please find enclosed the report for your kind perusal.

Yours faithfully
Director, SUDA

2 attachments

-  OA 14 as on March 2023 (Bagjola -Kestopur Khai).docx
31K
-  Bagjola Khai_SWM.pdf
3566K

Report of O.A. 14/2017/ EZ

Checklist for filling of affidavit in respect of Waste Management

(as on 29.03.2023)

1. Solid Waste Management, Fresh Waste

Sl. No.	Name of the ULB	Daily waste collected (TPD)		Daily waste Processed (TPD)			Manner of transportation to the dumpsite and frequency of the same	Type wise disposal of wastes, Manner with frequency	Mechanism for Real time monitoring	Remarks
		Segregated	Non segregated	Dry	Wet	Bio Medical				
1	Dum Dum	64.33	5.08	NA	NA	NA	Daily, As collected through covered vehicle.	As collected. Daily	Nil	The dry waste is being recycled partially. Wet waste will be started soon after reclamation of land in phased manner.
2	North Dum Dum	161.64	0	NA	NA	NA	Daily, As collected through covered vehicle.	As collected. Daily	Nil	The Process for segregation of remaining non segregated waste will be completed within September, 2023.
3	South Dum Dum	365.08	6.92	NA	NA	NA	Daily, As collected through covered vehicle.	As collected. Daily	Nil	
4	Kamarhati	135.97	24.03	NA	NA	NA	Daily, As collected through covered vehicle.	As collected. Daily	Nil	
5	Madhyamgram	45.55	39.47	2	15.18	NA	Daily, As collected through covered vehicle.	As collected. Daily	Nil	Partially processed through interim CPU. Agency engaged for 100% processing of waste. The Process for segregation of remaining non segregated waste will be completed within September, 2023.
6	Kolkata MC	2388	1848	13	509		1) From primary transfer station waste in compactors containers are transported to Dumpsite by	Modified land filling in regular manner.	KMC has its Vehicle tracking System for real time monitoring and 5 nos. weighbridges	

Details of Netting done in the outfalls/drains with frequency of cleaning.

Sl. No.	ULB Name	No of Drains/Outfalls draining into river	No of drains covered under netting	No of drains not covered under netting	Target date of completion of netting of all the drains	Present Status	Whether the collected waste is sent to dumpsite		Mechanism for real time monitoring
							If yes, frequency and method	If no, present practice	
1	Kolkata MC	14	14	0		Screen Installed and cleaned regularly	Yes, transported by covered vehicle		To be implemented
2	Bidhannagar MC	6	6	0		Screen Installed and cleaned regularly	Yes, transported by covered vehicle		To be implemented
3	Dum Dum	2	2	0		Screen installed and cleaned regularly	Yes, transported by covered vehicle		To be implemented
4	South DumDum	4	4	0		Screen Installed and cleaned regularly	Yes, transported by covered vehicle		To be implemented
5	North DumDum	1	1	0		Screen Installed and cleaned regularly	Yes, transported by covered vehicle		To be implemented
6	Kamarhati	12+4	16	0		Screen Installed and cleaned regularly	Yes, transported by covered vehicle		To be implemented
7	Madhyamgram	2	2	0		Screen Installed and cleaned regularly	Yes, transported by covered vehicle		To be implemented

2. Legacy Waste Management

Sl No	Name of the ULB	Location of the dumpsite	Quantity of legacy waste dumped (MT)	Quantity processed (MT)	Remaining to be processed (MT)	Type of processed waste	Final disposal of the processed waste (type wise)	Target date of completion of remediation	Target date of reclamation of land	Present Status	Mechanism for Real time monitoring
	Dum Dum	Belghoria Express Way	704000	360150	343850	MSW	Compost – Farmers RDF – Cement Kilns Inert – Landfill/Road Construction/Filling Suppliers	01.02.2024	01.02.2024	51.16 % done	Yes
	North Dum Dum										
	South Dum Dum										
	Kamarhat	(Punjab Villa), Agarpara East Station Road	146000	8219	141000	MSW	Compost – Farmers RDF – Cement Kilns Inert – Landfill/Road Construction/Filling Suppliers	01.02.2024	01.02.2024	5.62% done	In Progress
	Madhyam gram	Ward 2	116068	83265	32803	MSW	Compost – Farmers RDF – Cement Kilns Inert – Landfill/Road Construction/Filling Suppliers	Sept' 2023	Sept' 2023	71.74% done	In progress

	Kolkata MC	Dhapa Dumpsite. Under ward 58 of KMC.	40 lakh	7.47 Lakh	32.53 lakh	Legacy Waste	<p>1) Finest fraction (<4mm)- Bio-earth: It can be utilized as soil improver. Agreement executed with Usha Agro Fertilizer.</p> <p>2) Coarser Fraction of lower size materials (4mm< materials<20 mm) agreement executed with Swastik Enterprise for processing of material.</p> <p>3) Lighter mid and larger size of RDF fraction [minor fraction (4mm< materials<20 mm) and major fraction (20mm< materials<75 mm) and (materials>1</p>	To be completed within June 2024.	will be reclaimed within June 2024	18.67% done	<p>Weightbridges are integrated with E-quarry software along with web enable RFID System under CCTV surveillance for Real time monitoring.</p>
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50mm)]. Agreement executed with Dalmia cement for co-processing of materials. 4) Heavier mid and larger size C&D fraction [minor fraction 20mm < materials < 75 mm and Major fraction (75mm < materials < 150mm) and (materials > 150mm)] - C&D waste. Agreement executed with Swastik Enterprise for processing of materials. Some portion is sent to Pathargatha which will be used in C&D plant after starting the plant. 5) Recyclable



Sukdeb Das <ngt.udma@gmail.com>

BST Plant Report as on 28/03/2023 from SLRDC


1 message

SPECIAL ENGINEER SLRDC <slrdc.slp@gmail.com>

Tue, Mar 28, 2023 at 1:11 PM

To: Sukdeb Das <ngt.udma@gmail.com>, Nandini Ghosh <nandinighosh.jsudma@gmail.com>

-
*Regards,
Special Engineer
Salt Lake Reclamation & Development Circle*

 BST_NGT_28_03_23.pdf
723K

Checklist for filling of affidavit in respect of Waste Management

1. Liquid Waste Management

Details of Functional STPs: Bagjola Sewage Treatment Plant.

Sl no.	Location	Installed capacity	Capacity currently utilised	GAP if any	Proposal for/measures taken for bridging the GAP	Name of Drains/Outfalls connected with STP	Mechanism for Real time monitoring
1.	17 no Ward of Bidhannagar Municipal Corporation.	27 MLD	18 MLD	un-utilised	Due to non availability of sewage from sector I,II,III of saltlake area.	Cantonment canal	under the supervision of Saltlake Reclamation and Development Circle.

Details of Non functional STPs

Sl No	Location	Installed Capacity	Measures taken for rejuvenation, if any	Target date of completion	Present Status

Number of STPs under different stages of execution

Sl No	Location	Proposed Capacity	Target date of completion	Present Status
1				
2.				
3.				
4.				
5.				


In-situ Treatment in the Outfalls/Drains.

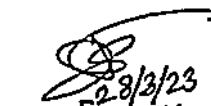
Sl No	Name of the River	Name of the Outfalls	Quantity of Sewer water getting treated	Target date of completion	Progress as on date

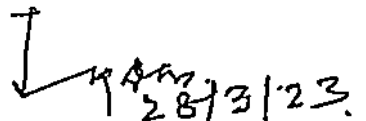
Details of Functional FSTP

Sl no	Location	Installed capacity	capacity currently utilised	GAP if any	Proposal for measures taken to bridge the GAP.	Mechanism for Real time monitoring

Details of Non functional FSTP's


Executive Engineer
Bidhannagar Municipal Services Division
Dept. Of U.D. & M.A., Govt. Of West Bengal


Executive Engineer
Central Mechanical Division
Department of Urban
Development & Municipal Affairs


Special Engineer
Salt Lake Reclamation & Development Circle
Dept. of U.D. & M.A., Govt. of W.B.

Location	Installed Capacity	Measures taken for rejuvenation, if any	Target date of completion	Present Status

Number of FSTPs under different stages of execution

SI No	Location	Proposed Capacity	Target date of completion	Present Status

2. Solid Waste Management, Fresh Waste (Ward wise)

Ward No	Daily waste collected		Daily waste Processed			Manner of transportation to the dumpsite and frequency of the same	Type wise disposal of wastes, Manner with frequency	Mechanism for Real time monitoring	Remarks
	Segregated	Non segregated	Dry	Wet	Bio Medical				
1									
2									
3									

Details of Netting done in the outfalls/drains with frequency of cleaning.

SI No	No of Drains/Outfalls draining into river	No of drains covered under netting	No of drains not covered under netting	Target date of completion of netting of all the drains	Present Status	Whether the collected waste is sent to dumpsite		Mechanism for Real time monitoring
						If yes, Frequency and method	If no, present practice	

3. Legacy Waste Management

SI No	Location of the dumpsite	Quantity of legacy waste dumped	Quantity processed	Remaining to be processed	Type of processed waste	Final disposal of the processed waste (type wise)	Target date of completion of Bio remediation	Target date of reclamation of land	Present Status	Mechanism for Real time monitoring

Signature
28/3/23
Executive Engineer

Signature
28/3/23
Executive Engineer

Signature
28/3/23
Special Engineer